

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

THE CABINET SECRETARY OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 22-04-2022 This petition was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Manohar Lal Sharma, (Orally mentioned by)
Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Upon being orally mentioned by Mr. Manohar Lal Sharma,
petitioner-in-person seeking urgent listing of the matter, the
Registry is directed to list the said matter on Tuesday, the 26th
April, 2022.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)